

HIGH COURT OF SIKKIM
GANGTOK

No. 162/HCS

Dated: 09/06/2018

OFFICE ORDER

Ms. Ranjeeta Pradhan, Civil Judge –cum- Judicial Magistrate (East) at Gangtok shall hold additional charge of the Court and Office of the Civil Judge –cum- Judicial Magistrate, Rongli Sub- Division, East Sikkim, in addition to her own duties with effect from 18.06.2018.

She shall hold Court on 02nd Monday of every month and avail services of the ministerial staff of the Court of Civil Judge –cum- Judicial Magistrate (East) at Gangtok, until further orders.

By Order,

Sd/-
REGISTRAR GENERAL.

Memo No. : V(243)/Confdl/HCS/ 3601-639

Date:

Copy to:

09/6/2018

1. Ms. Ranjeeta Pradhan, Civil Judge –cum- Judicial Magistrate (East) at Gangtok.
2. The Joint Registrar –cum- Sr. Judgment Writer to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
3. The PPS to Hon'ble the Judge, High Court of Sikkim, Gangtok.
4. The P.S to Hon'ble Judge, High Court of Sikkim.
5. The Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
6. The Additional Advocate General, Office of the Advocate General, Government of Sikkim, Gangtok.
7. The Chief Secretary, Government of Sikkim, Gangtok.
8. The Additional Chief Secretary –cum- Principal Secretary, Home Department, Government of Sikkim, Gangtok.
9. The Legal Remembrancer –cum- Secretary, Law Department, Government of Sikkim, Gangtok.
10. The District & Sessions Judge (East) at Gangtok.
11. The District & Sessions Judge (North) at Mangan.
12. The District & Sessions Judge (South) at Namchi.
13. The District & Sessions Judge (West) at Gyalshing.
14. The District & Sessions Judge (Spl. Div. –I) at Gangtok.
15. The District & Sessions Judge (Special Div. II) at Gangtok.
16. The Director, Sikkim Judicial Academy, Gangtok.
17. The Chief Judicial Magistrate –cum- Civil Judge (North) at Mangan.
18. The Chief Judicial Magistrate –cum- Civil Judge (East)I/C at Gangtok.
19. The Chief Judicial Magistrate –cum- Civil Judge (South) at Namchi.
20. The Chief Judicial Magistrate –cum- Civil Judge (West) at Gyalshing.

21. The Civil Judge –cum- Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok.
22. Civil Judge –cum- Judicial Magistrate, Sub- Division at Soreng, West Sikkim.
23. The Civil Judge –cum- Judicial Magistrate (West)I/C at Gyalshing.
24. The Civil Judge –cum- Judicial Magistrate (South)I/C at Namchi.
25. The Civil Judge –cum- Judicial Magistrate (North)I/C at Mangan.
26. The Civil Judge –cum- Judicial Magistrate, Rangpo Sub- Division, I/C East Sikkim.
27. The Civil Judge –cum- Judicial Magistrate, Jorethang Sub- Division, I/C South Sikkim.
28. The District Magistrate (North) at Mangan.
29. The District Magistrate (South) at Namchi.
30. The District Magistrate (East) at Gangtok.
31. The District Magistrate (West) at Gyalshing.
32. The Member Secretary, Sikkim State Legal Services Authority, Gangtok.
33. The General Secretary, Bar Association of Sikkim, Gangtok.
34. The General Secretary, High Court Bar Association, Gangtok.
35. The General Secretary, Namchi Bar Association, South Sikkim, Namchi.
36. All Section Incharge, High Court of Sikkim, Gangtok.
37. The Computer Cell, High Court of Sikkim, Gangtok.
38. Notice board.
39. Guard File.
40. File.


09.06.18
REGISTRAR